

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 280/2001

(V)

New Delhi this the 21st day of February, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Tarun
S/o Shri Surender Lal
R/o 49, Shivalik Apartment
D-Block, Pitampura
Delhi-110034.

-Applicant

(By Advocate: Shri Arun Bhardwaj)

Versus

1. Union of India
through Secretary
Ministry of Personnel, Public Grievances & Pension
(Dept. of Personnel Entrance, Central Secretariat)
Delhi.
2. Deputy Commissioner of Police
Head Quarters (Estt.)
Delhi.

-Respondents

(By Advocate: Shri Ajesh Luthra)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Shri Arun Bhardwaj, learned counsel submits that it appears the applicant does not wish to press the OA any further as he has not received any instructions from him.

2. Noting the above submissions, OA is disposed of as withdrawn. No order as to costs.

(Govindan S. Tampi)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.